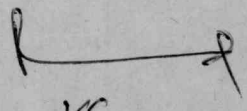


13.2.2001 Hon. Mr. Justice R.R.K. Praveen, VC
 Hon. Mr. S. Dayal, A.M.

Shri Anupam Shukla learned Counsel appearing for the appellant has submitted that this OA has been rendered infructuous and may be dismissed as such. Shri Rajesh Mishra holding brief of Shri S.C. Tripathi Counsel for the respondents has no objection.

The OA is dismissed as infructuous.
 No Costs.


 A.M.


 VC

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